

IN THE COURT OF ACMM -EAST KKD DELHI

**State vs. Manoj Kumar
FIR No. 269/2020
PS New Ashok Nagar
U/s 392/411 IPC**

**06.07.2020
Through Video conferencing**

A bail application under Section 437 Cr.P.C. through VC.

Present: Ld. APP for the State through VC.

Sh. Manoj Kumar, ld. Counsel for the applicant
through VC.

There is no vakalatnama filed along with the
application.

Ld. Counsel seeks time to file the vakalatnama. It be
filed on the E-mail ID of the Court.

Put up for arguments on the application on 07.07.2020.

**(DINESH KUMAR)
ACMM (EAST)/KKD/06.07.2020**